CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

West Block -2, R.K. Puram New Delhi

Date: 12 June 2020

OFFICE ORDER

The Hon'ble President directs the following:

- In view of the serious situation caused by COVID 19, there will be no sitting of Benches of the Tribunal including Regional Benches from 15 June 2020 to 30 June 2020.
- The last date of pronouncement of order reserved cases and release of detailed orders is extended up to 6 July 2020 and the same may be done after obtaining prior permission from the Hon'ble President.
- 3. The instructions contained in the DOPT Office Memorandums F. No.11013/9/20114-Estt. (A-III) dated 18 May 2020 will be followed with respect to the attendance of all employees including officers, personal staff of Members and outsourced staff.

By Order,

(Bineesh Kumar K. S.)

Registrar

Copy to:

- 1. SPS to Hon'ble President, CESTAT, New Delhi.
- 2. Members, CESTAT, All Benches.
- 3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
- 4. Bar Association, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Bangaluru/Ahmedabad/Allahabad/Chandigarh/Hyd erabad.
- 5. Chief Commissioner (AR)/Commissioner (AR), CESTAT, New Delhi/all Benches.
- 6. Notice Board/Website.